

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

CP (IB) No. 26/Chd/Pb/2024

IN THE MATTER OF:
Prabhat Forgings Pvt Ltd

...Petitioner-Operational Creditor

Versus

Registrar Of Companies

...Respondent-Corporate Debtor

Under Section: 59(7), IBC 2016

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-

Court Officer